

factory at Bahadurgarh (Punjab) to manufacture items other than those for whom it had been given licence;

(b) if so, whether this will adversely affect the existing small-scale glass industry; and

(c) the steps Government propose to take to protect this small-scale industry?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) No, a factory licensed for manufacture of glass bottles at Bahadurgarh (Punjab), has applied for permission of the Government to manufacture penicillin vials and pressedware by surrendering an equivalent portion of the licensed capacity for manufacture of glass bottles. The application is still under consideration.

(b) and (c). Do not arise.

Match Industry

364. { Shri Laxmi Dass:
Shri P. Kunhan:
Shri Nambiar:
Dr. Saradish Roy:

Will the Minister of Industry and Supply be pleased to state:

(a) whether Government are aware of a crisis developing in South Indian decentralized hand-made match industry;

(b) whether Government have received representations on this matter from small-scale manufacturers' associations; and

(c) if so, the steps Government propose to take to avert the crisis?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) No, Sir.

(b) and (c). Some representations were received from Small-scale sector, for restricting the production of the mechanised sector of match industry in general, and M/s. WIMCO in particular.

During the past few years no expansion of capacity in the mechanised sector of match industry, has been allowed. Interests of the small-scale units will be kept in view in considering expansion of match industry in future also.

रेलों पर तोड़ फोड़

{ श्री प्रकाशवीर शास्त्री :
365. { श्री यशपाल सिंह :
श्री जगदेव सिंह सिद्धान्ती :

क्या रेलवे मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे पर गत 6 मास में हुई तोड़ फोड़ की घटनाओं के पीछे कुछ षड्यन्त्रों का भी पता चला है ;

(ख) यदि हाँ, तो क्या बिहार और उत्तर प्रदेश में हुई रेल. दुर्घटनाओं में कुछ विदेशी व्यक्तियों का हाथ था; और

(ग) यदि हाँ, तो भविष्य में उनकी रोकथाम के लिये क्या कार्यवाही की गई है ?

रेलवे मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह) : (क) जी नहीं ।

(ख) और (ग). सवाल नहीं उठता ।

Indo-Canadian Zinc Project in Kerala

{ Shri Rameshwar Tantia:
366. { Shri Dhaon:
Shri Bishanchander Seth:
Shri B. P. Yadava:

Will the Minister of Steel and Mines be pleased to state:

(a) whether Government are considering to establish Indo-Canadian Zinc project in Kerala;

(b) if so, when the project is likely to be set up; and

(c) the total capacity of production of Zinc per annum and the capital outlay involved?

The Minister of Steel and Mines (Shri N. Sanjiva Reddy): (a) A licence dated 29th October, 1962 under the Industries (Development and Regulation) Act was granted to M/s. Cominco-Binani Zinc Ltd., a company in the private sector, to set up a zinc smelter at Alwaye (Kerala) with the financial and technical collaboration of M/s. Consolidated Mining and Smelting Co. of Canada.

(b) According to the terms of the licence the smelter is to be completed within 3 years i.e. October, 1965.

(c) The licensed capacity of this project is 12,000 tonnes of zinc per annum; capable of expansion to 20,000 tonnes later. The project will cost Rs. 5 crores.

Forward Trading

367. { Shri Rameshwar Tantia:
Shri Onkar Lal Berwa:
Shri Bishanchander Seth:
Shri Dhaon:
Shri Himatsingka:

Will the Minister of Commerce be pleased to state the number of commodities in which forward trading is banned?

The Minister of Commerce (Shri Manubhai Shah): Sixty.

Pig Iron Plant and Steel Mill in Kuwait

368. { Shri Rameshwar Tantia:
Shri Bishanchander Seth:
Shri Dhaon:
Shri B. P. Yadava:

Will the Minister of Commerce be pleased to refer to the reply given to Unstarred Question No. 93 on the 29th May, 1964 and state:

(a) whether the report of the Indian Technical team that went to Kuwait to explore the possibilities of establishing a pig-iron plant and a steel mill there with Indian collaboration has been received by the Government;

(b) if so, its main points; and

(c) the steps taken to implement the suggestions and recommendations made by the team?

The Minister of Commerce (Shri Manubhai Shah): (a) The report is still awaited.

(b) and (c). Do not arise.

Theft of Explosives

369. Shri Hari Vishnu Kamath: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 244 on the 2nd June, 1964 regarding the theft of explosives from a sealed Railway wagon and state:

(a) whether the trial of the case has concluded; and

(b) if so, the result thereof?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Not yet.

(b) Does not arise.

Second Rail-Bridge on Godavari

370. { Shri P. Venkatasubbaiah:
Shri D. B. Maju:

Will the Minister of Railways be pleased to state:

(a) whether a second rail-bridge is proposed to be constructed across the river Godavari near Rajahmundry in Andhra Pradesh;

(b) if so, when;

(c) the expenditure likely to be involved in this construction; and

(d) whether there is any proposal to have a road bridge also by the side of the proposed rail bridge?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) to (c). The work of doubling the line between Kovvur and Rajahmundry including the construction of second bridge over river Godavari has been sanctioned at an estimated cost of Rs. 691 lakhs and the work is expected to be ready by the end of 1968.